

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4208
ANSWERED ON:16.12.2009
MANDATORY I CARD FOR VISITING NEPAL
Patel Shri Deoraj Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of Nepal has made it mandatory for all travellers from India to have identity card while visiting Nepal;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the likely impact as a result thereof on the Indo-Nepal relations?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) No.

(b) The two Governments have, however, reached an understanding for citizens for both countries to provide an Identification Document while travelling by air. There is no such requirement for people travelling by land. The requirements were primarily put in place by both countries to enhance the security of air travel between India and Nepal.

(c) The requirements for travel between both the countries have been in practice for quite some time and no negative impact thereof has come to notice.